

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER : CP/CAA/53/2023**

**APPLICATION NUMBER : CA/CAA/34/2023**

**NAME OF THE PETITIONER : Jangi Windfarm Development Pvt Ltd And  
Vestas Wind Technology India Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 230-232 of CA, 2013**  
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**ORDER**

Ld. Counsel Mr. Ramanathan appears for the Petitioner. Ld. Counsel  
Mr. Avinash Krishnan Ravi for ROC/RD. Mr. B. Palani for OL.

RD and OL report is yet to be received.

List the petition for hearing on **18.04.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

Phk